MADHYA PRADESH STATE JUDICIAL ACADEMY,  
HIGH COURT OF M.P., JABALPUR  

SPECIALIZED TRAINING PROGRAMME FOR PROSECUTORS  

09.08.2017 & 10.08.2017  
VENUE – BRBRAITT, CANTONMENT BOARD,  
RIDGE ROAD SOUTH CIVIL LINES, JABALPUR  

PROGRAMME  

DAY ONE – 09.08.2017 (Wednesday)  

10.30 a.m. to 11.00 a.m.  Inauguration of Programme  
  – By Shri Mohd. Fahim Anwar,  
    Registrar General,  
    High Court of M.P., Jabalpur  
    &  
    Shri Rajendra Kumar, Director,  
    Directorate of Public Prosecution  
    (Followed by Group Photo session)  

11.00 a.m. to 11.45 a.m.  Role of Prosecutor in preparation and conduct of trials  
  – By Shri Shirish Kailash Shukul,  
    Dy. Secretary, MPSLSA  

11.45 a.m. to 12.00 a.m.  TEA BREAK  

12.00 p.m. to 1.15 p.m.  Issues relating to Bail, Supurdagi and Final Report & duties and responsibilities of Prosecutors  
  – By Shri Samresh Singh,  
    Deputy Director, MPSJA  

1.15 p.m. to 2.15 p.m.  LUNCH BREAK  

2.15 p.m. to 3.15 p.m.  Key issues relating to Electronic Evidence  
  – By Shri Vidhan Maheshwari,  
    OSD, MPSJA  

3.15 p.m. to 3.30 p.m.  TEA BREAK  

3.30 p.m. to 5.00 p.m.  Procedural aspects of examination of witnesses and Duty of Prosecutor in recording of evidence  
  – By Sanjeev Kalgaonkar,  
    Director Incharge, MPSJA
DAY TWO – 10.08.2017 (Thursday)

10.15 a.m. to 11.30 a.m. Medico legal aspects in criminal trial
   – By Dr. Vivek Shrivastava, Asst. Professor (Forensic)
     NCSB Medical College, Jabalpur
     &
     Dr. Ashok Najan, Asst. Professor
     NCSB Medical College, Jabalpur

11.30 a.m. to 11.45 a.m. TEA BREAK

11.45 p.m. to 1.00 p.m. Salient features of Sections 311, 319, 320 and 321
   of Cr. P. C.
   – By Shri Samresh Singh,
     Deputy Director, MPSJA

1.00 p.m. to 2.00 p.m. LUNCH BREAK

2.00 p.m. to 3.15 p.m. Key issues relating to Wild Life Protection Act, 1972
   – By Shri Yash Kumar Soni,
     Advocate

3.15 p.m. to 3.30 p.m. TEA BREAK

3.30 p.m. to 4.30 p.m. Law relating to perjury and role of prosecutors
   – By Shri P.C. Gupta,
     ADJ, Jabalpur

4.30 p.m. to 5.00 p.m. Open interactive session
   Followed by Valedictory session

Note: (1) The participants may ask any question but please do not interrupt the speaker midway the lecture
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones is strictly prohibited in the lecture room

DIRECTOR IN-CHARGE